Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 07 of 2011,.

Dated: 28th February, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. **……** **Appellant (s)**

Versus

P.S.E.R.C. ….. **Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent (s) :

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **11.03.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/RKT